National Company Law Tribunal

Allahabad Bench

Allahabad

1(ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016.

NAME OF THE COMPANY: Vishwesh Dutt Tiwari & Anr. v/s M/s Galaxy Life Care Services Pvt. Ltd

SECTION OF THE COMPANIES ACT: u/s 397,398 of the Companies Act, 1956

Sl. No. Name Designation Representation Signature

1.

2.

Order dated 24.10.2016

1(ND)/2016 Vishwesh Dutt Tiwari & Anr. v/s M/s Galaxy Life Care Services Pvt. Ltd.

Heard the Learned counsel for petitioner in CP No 80 of 2015 and he has completed his side of arguments. For arguments of Respondent, matter is listed on 11.11.2016 before lunch. The Learned counsel for petitioner shall supply the copy of citations to other side well in advance.

V. S. R. Avadhani, Member(Judicial)

HariharP.Chaturvedi, Member (Judicial)

Dated: 24.10.2016